

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †750
ANSWERED ON 07.02.2023**

**Development of Sports Infrastructure and Financial Assistance to
Sportspersons**

†750. SHRI RAMCHARAN BOHRA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has constructed/ proposes to construct a sports complex/stadium in each of the district/tehsil of every State/Union Territory;**
- (b) if so, the details thereof, State/Union Territory-wise;**
- (c) the number of proposals received from various States and Union Territories for the development of sports infrastructure and the quantum of the funds granted for the said purpose during the last three years and the current year, State/Union Territory-wise;**
- (d) the time by which the pending proposals are likely to be approved and the funds sanctioned; and**
- (e) the details of the financial assistance/sports facilities provided to the sportspersons of various States and Union Territories during the said period?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{SHRI ANURAG SINGH THAKUR}**

(a) No, Sir.

(b) Does not arise.

(c) and (d) The receipt of project proposals from the State/UT Governments and other eligible entities is a continuous process. This Ministry caters to the needs of the entire country within its allocated budget for

activities/programmes. The proposals are appraised and approved in the Ministry on the basis of technical feasibility, adherence to the prescribed parameters as well as the availability of funds under the Scheme.

(e) The details of the funds spent by Government for the financial assistance/sports facilities provided to the sportspersons of various States and Union Territories during the last three years, are as under:

(in ₹ Crore)

Financial Year	Funds spent
2019-20	1989.39
2020-21	1304.12
2021-22	1748.76
